

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 14th January, 2016

No. HCM/E-26/2005-A&E/Pt.1

The following persons are appointed as **Computer Operator** in the High Court of Manipur, temporarily and until further orders in the scale of Pay of **Rs. 5200 – 20200 + G.P. of Rs. 2400/-** per month and other allowances as admissible under the rules with effect from the date of their joining :

| Sl. No. | Name of person appointed | Cause of vacancy |
|---------|-----------------------------------|--|
| 1. | ARIBAM KARAN SHARMA (UR) | Against the 6 (six) posts created vide letter No. 16/4/2012-Law(GHC), dated 26.03.2015 |
| 2. | NINGOMBAM LOYANGANBA MEITEI (UR) | -do- |
| 3. | LONGJAM MEGHAJIT SINGH (UR) | -do- |
| 4. | GURUMAYUM BHUPENDRA SHARMA (UR) | -do- |
| 5. | MAISNAM VIMOJIT SINGH (UR) | -do- |
| 6. | SOIBAM RANJAN MEITEI (OBC MEITEI) | -do- |
| 7. | MANGTE EVERGRACE KOM (ST) | Vice Seikholet Baite, promoted |
| 8. | PANMEI LAWSON (ST) | Vice K. Gehechandra Sharma, promoted |
| 9. | KHUPSONMUNG GUTE (ST) | Vide Ksh. Kalachand Singh, promoted |

Their appointment shall be subject to the result of the police verification. They shall be on probation for a period of 1 (one) year.

Sd/-

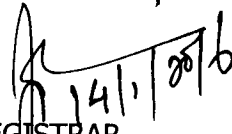
(Golmei Gaiphulshillu)
REGISTRAR
I/C, REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. : HCM/E-26/2005-A&E/Pt.1/17/26-50
Copy to :

Imphal, the 14th January, 2016

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar (Vigilance), High Court of Manipur.
4. The Registrar (Admn./PM & P), High Court of Manipur.
5. The Secretary (Law), Government of Manipur.
6. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
7. The Deputy Registrar (Judl)/(Admn.), High Court of Manipur.
8. The Deputy Registrar (Accounts / Planning), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Assistant Registrar – III/Sr. Grade Stenographer, High Court of Manipur.
11. The Librarian-cum-Research Officer, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.

14. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Court Masters, High Court of Manipur.
15. Shri Aribam Karan Sharma, S/o A. Shyamkishore Sharma of Brahmapur Aribam Leikai, Imphal East.
16. Shri Ningombam Loyanganba Meitei, S/o N. Sureshwar Meitei of Pishumthong Ningom Leirak, Imphal West.
17. Shri Longjam Meghajit Singh, S/o L. Ranjeet Singh of Singjamei Thongam Leikai, Imphal West.
18. Shri Gurumayum Bhupendra Sharma, S/o G. Tomba Sharma, Uripok Tourangbam Leikai, Imphal West.
19. Shri Maisnam Vimojit Singh, S/o M. Surjit Singh of Keishamthong Moirangningthou Leirak, Imphal West.
20. Shri Soibam Ranjan Meitei, S/o (L) S. Brajabidhu Meitei of Singjamei Thongam Leikai, Imphal West.
21. Shri Mangte Evergrace Kom, S/o Khumbum Kom of Khonomphai Village, Churachandpur Sub-Division.
22. Shri Panmei Lawson, S/o Panmei Abui of Chingkhulong SPO Lamsang Bazar, Imphal West.
23. Shri Khupsonmung Guite, S/o Ginsuanpau Max Guite of Collegeveng New Lamka, Churachandpur.
24. The Order Book/Guard File/Notice Board.
25. The Concerned File.



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